

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Dr. Pramod Deo, Chairperson**
2. **Shri Bhanu Bhushan, Member**
3. **Shri R.Krishnamoorthy, Member**
4. **Shri S.Jayaraman, Member**

Petition No. 153/2008

In the matter of

Petition under Section 79 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Open Access in inter-State in Transmission) Regulations, 2008

And in the matter of

Global Energy Limited, New Delhi

..Petitioner

Vs

1. Karnataka State Load Despatch Centre, Bangalore
2. Karnataka Power Transmission Corporation Limited, Bangalore
3. Western Regional Load Despatch Centre, Mumbai
4. Reliance Energy Limited, Mumbai

... **Respondents**

Following was present:

Shri Rajiv Yadav, Advocate for the petitioner

**ORDER
(DATE OF HEARING: 4.12.2008)**

This application has been made alleging denial of open access by the first and second respondents, in contravention of the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008.

2. Admit.

3. Shri Rajiv Yadav, Advocate for the petitioner has mentioned for early hearing. Request is allowed. The petitioner is directed to serve copy of the petition on the respondents.

4. The petition will be listed for hearing on 11.12.2008. The petitioner is directed to serve dasti.

Sd/- **sd/-** **sd/-** **sd/-**
(S.JAYARAMAN) (R.KRISHNAMOORTHY) (BHANU BHUSHAN) (DR.PRAMOD DEO)
MEMBER MEMBER MEMBER CHAIRPERSON
New Delhi dated the 4th December 2008